

**Central Administrative Tribunal
Principal Bench**

O.A. No.1571/2018

New Delhi, this the 20th day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Amit Yadav, S/o Sh. Sunder Singh Yadav
House No.142, Saadh Mohalla
Khera Dabar Village, New Delhi-110073
Place of Employment: SDMC Primary School
Harkesh Nagar-Boys
New Delhi-110020.

...Applicant

(By Advocate: Shri Sahib Rajput)

Vs.

1. South Delhi Municipal Corporation
Through the Commissioner
South Delhi Municipal Corporation
E-Block, 9th Floor
Dr. Shyama Prasad Mukherjee Civic Center
JLN Marg, Minto Road
New Delhi-110002.
2. The Additional Commissioner(Education)
South Delhi Municipal Corporation (SDMC)
E-block, 23rd Floor
Dr. Shyama Prasad Mukherjee Civic Center
Jawahar Lal Nehru Marg, Minto Road
New Delhi-110002.
3. Additional Director of Education
South Delhi Municipal Corporation (SDMC)
E-block, 23rd Floor
Dr. Shyama Prasad Mukherjee Civic Center
Jawahar Lal Nehru Marg, Minto Road
New Delhi-110002.
4. Deputy Director of Education
Najafgarh Zone
South Delhi Municipal Corporation (SDMC)
Room No.402, IV-Floor

Deputy Commissioner Office Building
Near Dhansa Bus Stand
Najafgarh, New Delhi-110043.

5. The School Inspector
Ward No.130(present day 335)
Education Department
Najafragh Zone, SDMC
Room No.405, IV-Floor
Deputy Commissioner Office Building
Near Dhansa Bus Stand
Najafgarh, New Delhi-110043.

6. The Principal, SDMC Primary School
Mahavir Enclave 'D' Block
Gali No.7, Mahavir Enclave
New Delhi-110045.Respondents

ORDER(ORAL)

Justice Dinesh Gupta :-

Learned counsel for the applicant submits that the applicant does not want to press this OA and he wants to withdraw the same. The OA is dismissed as withdrawn with liberty to file a properly drafted OA.

(K.N. Shrivastava)
Member(A)

(Justice Dinesh Gupta)
Chairman

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